

Crimes in Delhi during the last two years

872. SHRI S. G. MURUGAIYAN:
SHRI SHIV SAMPATI RAM:
SHRI MOHINDER SINGH
SAIYIAN WALA:
SHRI YASHWANT BOROLE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of murders, attempted murders, riots, dacoities, robbery, burglary, thefts and cases of snatching in Delhi in 1976 and 1977.

(b) whether the number has gone up;

(c) whether Government have taken note of the increase in crime situation in Delhi, and

(d) if so, the steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). The relevant information for the years 1974, 1976 and 1977 is as under:

Crime Head	1974	1976	1977
Murder	174	120	183
Attempted Murder	273	113	206
Riots	280	38	147
Dacoities	30	5	19
Robbery	343	142	355
Burglary	2756	1588	2673
Thefts	20395	13280	21712
Snatching	208	122	278

For obvious reasons comparison of crime figures should be with the pre-emergency year 1974. It will be seen that crime under heads attempt to murder, riots, dacoities and burglary during the year 1977 is less compared to 1974 .

(c) and (d). The following steps are being taken to control the crime situation:-

(i) Intensive mobile patrolling, both, during day and night, is being done.

(ii) Armed pickets are being often detailed at strategic points to check the movement of criminal at odd hours.

(iii) Surveillance over the known bad characters is being strengthened and records of criminals updated.

(iv) Externment proceedings against criminals are being stepped up.

Show Cause Notice to Bus owners for plying buses without permit in Delhi

373. SHRI S. G. MURUGAIYAN:
 Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Delhi traffic police has sent show cause notices to bus owners for plying their vehicles in Delhi in December, 1977 without permits; and

(b) if so, their number and details?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). Registration numbers of 1420 vehicles which came to Delhi from Punjab, Haryana and U. P. were noted by the traffic police on duty. The concerned registration authorities of the States have been requested to intimate the names and addresses of the registered owners of the vehicles whose numbers were noted down for taking further action.